

Seventeenth Loksabha

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Title: The Representation Of The People (Amendment) Bill, 2022 (Amendment of Sections 20 and 20A)

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

माननीय सभापति: प्रश्न यह है :

“कि लोक प्रतिनिधित्व अधिनियम, 1950 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

ADV. DEAN KURIAKOSE: Sir, I introduce the Bill.
